

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/92(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF ZUES COMMODITIES PVT LTD)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Mr. M. K. Barua, DROC

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For ROC, West Bengal

ORDER

1. DROC personally present.
2. DROC for RoC, West Bengal submits that copy of the petition has not been furnished to the RoC, West Bengal. Let the same be furnished.
3. Report to that effect be furnished before the next date of hearing.
4. Post this matter on **13.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**